



INTELLECTUAL
PROPERTY INDIA

एकस्व|अभिकल्प| व्यापार
चिह्न|
भौगोलिक उपदर्शन
PATENTS | DESIGNS |
TRADE MARKS|
GEOGRAPHICAL
INDICATIONS



भारत सरकार

GOVERNMENT OF INDIA

वाणिज्य एवं उद्योग मंत्रालय

MINISTRY OF COMMERCE & INDUSTRY

व्यापार चिह्न रजिस्ट्री / Trade Marks Registry

बौद्धिक सम्पदा भवन / I.P.O. BUILDING

प्लॉट नं. 32/ PLOT NO. 32

सेक्टर -14/ SECTOR 14, द्वारका/ DWARKA

नई दिल्ली/NEW DELHI -110078

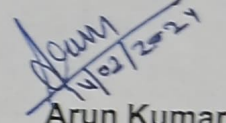
दूरभाष : 011-25300200
फैक्स : 011-28034301
वेबसाइट : <http://ipindia.nic.in>

NO. PR/2024-25/Adj./01

Date- 14/02/2024

POST REGISTRATION HEARING ADJOURNMENT NOTICE

It is hereby informed that the Post Registration hearings were scheduled on 14/02/2024 at Trade Marks Registry, New Delhi but hearing could not be conducted due to technical reasons. These applications stand adjourned and will be re-scheduled in due course.


Arun Kumar

Senior Examiner of TM & GI
In Charge PR Hearings
TMR Delhi

Hearing Schedule from 14/02/2024 to 14/02/2024

Location: DELHI

| TM No. | Class | Hearing Date | Proprietor Name | Agent Name | Despatch No. | Despatch Date |
|---------|-------|--------------|--------------------------------------|----------------------|--------------|------------------------|
| 1203216 | 7 | 14/02/2024 | PRESTOLITE OF INDIA LTD. | P.S. MAHAPATRA & CO. | | 17/01/2024 12:37:22 |
| 1558453 | 37 | 14/02/2024 | M/S AQUAMALL WATER SOLUTIONS LIMITED | D. SEN & CO. | | 17/01/2024 12:31:26 |